wef this there has been considerable re- complaints per million tonnes in 1992-93 duction in quality complaints. The com- for CIL. plaints from power houses which is the single largest consumers of low grade coal (c) The information in respect of Coal per million tonnes in 1990-91 to 0.80 Limited is as under:--

have come down from 1.37 complaints Limited and Singareni Colleries Company

Year		%	%age of total production			
		Coal India	Coal India Limited		Singareni Collieries Company Limited	
		Under- ground	Open Cast	Underground	d Opencast	
1		2	3	4	5	
1975-76		73	27	100		
1991-92		28	72	60	40	
1992-93 (provisional)		27	73	60	40	

order to meet the ever increasing demand power plant; of coal particularly for the power sector the strategy adopted was to meet the demand from open cast mines. However, substantial inferior grade coking coal was also available which was amenable techno-economically for open cast mines.

(d) The choice of open cast or underground mining depends on factors like depth and thickness of coal seams, gradient of seams, multiplicity of seams, presence of worked out old mines in the vicinity etc. Sters taken to augment underground coal production, inter-alia, include opening of new mines, modernisation of existing mines, application of new technologies to achievo maximum restilts and ensuring timely availability of inputs and infrastructural facilities.

Committions for import of coal by State Governments

688. SHRI S. VIDUTHALAI VIRUMBI: Will the Minister of COAL be pleased to state :

(a) what are the norms and conditions a ed and how much that is being transported State Government has to follow before from production point to Railway Siding

Immediately after nationalisation in importing coal for the use of thermal

- (b) whether there is any monitoring agency to ensure that the procedures laid down in the rules and adhered to; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (c) Under the present Export and Import Policy, coal can be freely imported. However, import duty at the prevent rate is required to be paidi for such imports. The provisions of Foreign Trade (Development and Regulation) Act, 1992, under which the Export and Import Policy is notified are administered by Ministry of Commerce and Director General of Foreign Trade.

Transportation of Coal by subsidiaries

... 689. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of COAL be pleased to state 2

(a) what is the quantity of Coal produc-

in tespect of Eastern Coalfield Ltd. (ECL), (c) what is the average sales realisation Bharat Coking Coal Ltd. (BCCL), Central of these eight subsidiaries separately? Coalfield Ltd. (CCL), Western Coalfield Ltd. (WCL), Northern Coalfield Ltd. (NCL) South Eastern Coalfields Ltd. (SECL). newly created Mahanadi Coalfield Lid. (MCL), and Singareni Coal Company Ltd. (SCCL):

- (b) what amount is paid to the transport contractor per kilometre per M.T. in the above mentioned subsidiaries; and
- (c) what are the names and addresses of the transporting company and total payment made to them during the year 1991-92 for the transportation of Coal by different subsidiaries?

THE MINISTER OF STATE OF THE MINISTRY of COAL (SHRI AIIT KUMAR PANJA): (a) to (c) Information is being collected and to the extent available will be laid on the Table of the House.

Production of cost

690. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of COAL be pleased to state.

- wise of Non-Coking Coal and quality-wise, in the above mentioned coalfields from in terms of ash of Metallurgical Coal in underground Coal Mine per M.T. and what respect of Eastern Coalfield Ltd. Bharat Coking Coal Ltd. (BCCL), Central M.T.; and Coalfield Ltd. (CCL), Western Coalfield. Ltd. (WCL), Northern Coalfield Ltd, (NCL), South Eastern Coalfield Ltd. (SECL). Newly created Mahanadi (MCL) and Singareni Coal Company Ltd. Drill against their minimum rated capacity (SCCL), separately;
- (b) what is the average cost of production of the above eight subsidiaries, separately; and

THE MINISTER OF STATE OF THE COAL (SHRI AJIT MINISTRY of KUMAR PANJA): (a) to (c) Companywise coal production, average cost of production and average sales realisation, during 1992-93 (provisional), are given in the Annexure.

[See Appendix CCXVII, Annexure No. 13]

Coal reserves and extraction from coalfield in the country

- 691. SHRI PARMESHWAR KUMAR AGARWALLA : Will the Minister of COAL be pleased to state;
- (a) what is the quantum of coal reserves in respect of Eastern Coalfields Ltd. (ECL), Bharat Coking Coal Ltd. (BCCL), Central Coalfield Ltd. (CCL), Western Coalfield Ltd. (WCL), Northern Coalfield Ltd. (NCL), South Eastern Coalfield Ltd. Newly created Mahanadi Coalfield Ltd. (MCL), and Singareni Coal Company Ltd. (SCCL), and how much of it can be extracted by Open Cast Mining and how much of it can be extracted by Underground Mining;
- (a) what is the production of coal, grade (b) what is the cost of extraction of coal (ECL), is the cost of Open Cast Coal Mining per
 - (c) what is the company-wise, average Coalfield Ltd. utilisation of Dumper, Dozer, Shovel and of utilisation?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT